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क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
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संदर्भ संख्या : 177 /NGT-177/OA-294/2023/2024

दिनांक 07/05/2024

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Status report in compliance to Hon'ble National Green Tribunal (NGT),
Principal Bench, New Delhi Order dated 12.03.2024 in OA No-294/2023
Prasoon Pant & Anr. Versus State of U.P.**

Respected Sir,

With reference to the above subject mentioned above the status report in compliance of Hon'ble National Green Tribunal order dated 12.03.2024 in OA No-294/2023 Prasoon Pant & Anr. Versus State of U.P. Status report is hereby submitted for kind perusal and necessary action please.

Enclosure: Status report.

Yours Sincerely

(Vikas Mishra)
Regional Officer

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 294 OF 2023**

IN THE MATTER OF:

Prasoon Pant & Anr

...Applicant

Versus

State of U.P.

...Respondent(s)

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FILED BY


Vikash Mishra

Regional Officer, UPPCB
Ghaziabad.

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

ORIGINAL APPLICATION NO. 294 OF 2023

IN THE MATTER OF:
PRASOON PANT & ANR.

..... APPLICANTS

VERSUS

UTTAR PRADESH POLLUTION CONTROL
BOARD & ORS.

..... RESPONDENTS

Status report in compliance of Hon'ble National Green Tribunal, New Delhi order dated 12-03-2024 in the matter of OA No 294/2023 Prasoan Pant &Anr. Versus U.P. Pollution Control Board & Ors.:-

The Hon'ble National Green Tribunal has passed order on 12.03.2024 in the matter of OA No 294/2023 Prasoan Pant &Anr. Versus U.P. Pollution Control Board &Ors. the main part of order is reproduced here: -

“.....14. In view of the facts and circumstance of the case, we also consider personal appearance of the Regional Officer, Ghaziabad physically on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved

in the case. Accordingly he is directed to remain present before this Tribunal on that date with the relevant record.....”

COMPLIANCE STATUS

1. As per last report submitted on 10.03.2024 before Hon'ble National Green Tribunal, the status of identified restaurant/Eateries/ Banquet Hall/Hotel is tabulated as follows:-

No. of Units	CTO Issued	CTO applied/under process)	Not Consented	Action taken against Defaulter
21	16	0	05	Show cause has been issued against 05 units.
82	24	0	58	58 defaulter units were not having consent and were also covered in O.A. No. 438 of 2018; Arti Vs: CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
67	0	0	67	Show cause has been issued against 30 units & notices were issued to remaining 37 units.

2. At present the current status of identified malls, hotels, restaurants and eateries/Banquet Hall are as follows:

No. of Units	CTO Issued	CTO applied/under process	Not Consented	Action taken against Defaulter
21	18	0	03	Action has been initiated to issue closure under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation as per CPCB guidelines is under process.
* Status of 21 units is annexed as Annexure-I				
82	29	1	52	52 defaulter units are not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay order has been issued by Hon'ble Supreme Court against the direction of Hon'ble NGT.
67	06	09	52	Action has been initiated to issue closure against 24 units and show cause notice against 28 units under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposing of Environmental compensation as per CPCB guidelines.
**Status of 149 units is annexed as Annexure-II				

3. Further in compliance of Hon'ble National Green Tribunal order survey was conducted and 22 establishments are newly identified other than above. 20 units out of 22 units are having valid consent to operate and application of remaining 02 units are under consideration. Status of same is annexed as **Annexure-III**.

Conclusion/Observation

A survey is being continuously carried out by U.P. Pollution Control Board to Restaurants and eateries, Hotels, Banquet Halls, situated in unorganized sector and spread over in the city of Ghaziabad. Further, it is respectfully submitted that action is being taken against defaulter units under the provisions of Water (Prevention and Control of Pollution) Act, 1974.

The status report is being placed for kind consideration of this Hon'ble Tribunal.

(VIKAS MISHRA)
Regional Officer
U.P. Pollution Control Board,
Ghaziabad.

ANNEXURE-I

Sr. No.	Name of unit	Capacity	Status of CTO (Yes/No)	Complying Status	Action Taken
1	Hotel Golden Tulip C-5, Sector – 18, Vasundhara, Ghaziabad.	Hotel	Yes	Complying	-
2	M/s Silver Spoon C-7, Sector – 18, Ghaziabad	BANQUET HALL	Yes	Complying	-
3	Hotel R.K. Residency, 2159, opp. Awas Vikas Complex, Sector 16A, Vasundhara, Ghaziabad	HOTEL CUM BANQUETS HALL	Yes	Complying	-
4	M/s Hollywood Dreams, Sector – 4, Vaishali, Ghaziabad	HOTEL CUM BANQUETS HALL	Yes	Complying	-
5	M/s Hotel Banana Tree (ANGEL PROMOTERS PRIVATE LIMITED), 14/2 14/2A 14/18 14/19 And 14/19 Site-IV Sahibabad, GHAZIABAD.	Banquet Hall	Yes	Complying	-
6	M/s Signature Global Mall (SARVPRIYA SECURITIES PVT LTD), Plot No. -6, Sector – 3, Vaishali, Ghaziabad	Commercial Mall	Yes	Complying	-
7	Hotel Mukut Regency, CC-1, Sector – 13, Vasundhara, Ghaziabad	Hotel Cum Banquets HALL	Yes	Complying	-
8	Mahagun Metro mall plot – 1, VC-3, Sector 3F, Gautam Palvi Road, Vaishali Ghaziabad	Shopping Complex/Mall	Yes	Complying	-
9	Hotel Vintage Banquet, CP-5, Sector – 9, Vasundhara, Ghaziabad	BANQUET HALL	Yes	Complying	-
10	Galaxy Mall (MADHUVAN PROPERTIES PRIVATE LIMITED GALAXY MULTIPLEX AND SHOPPING MALL), 64/5, Site-4 Sahibabad, Ghaziabad.	Multiplex and Commercial Complex	Yes	Complying	-
11	EROS MARKET PLACE, Shakti Khand – 2 Indirapuram Ghaziabad.	Shopping mall	Yes	Complying	-
12	HOTEL SUNSHINE PARK (A UNIT ADITYARAJ FOODS AND ENTERTAINMENT PVT LTD), D-1, Chander Nagar Ghaziabad.	Hotel Cum Banquets Hall	Yes	Complying	-

Sr. No.	Name of unit	Capacity	Status of CTO (Yes/No)	Complying Status	Action Taken
13	MPS BUILDERS (CLARK INN GUEST HOUSE), 41, Kaushambi, Ghaziabad.	Hotel	Yes	Complying	-
14	VAISHALI HOTELS AND RESORTS, 339A, Sector - 4, Vaishali, Ghaziabad.	Hotel	Yes	Complying	-
15	CCPL DEVELOPERS PVT LTD (EDM MALL), plot-1, Kaushambi, Ghaziabad.	Shopping mall and Hotel	Yes	Complying	-
16	Ansal Plaza, Sector-1, Vaishali, Ghaziabad.	Shopping mall and Hotel	Yes	Complying	-
17	M/s Jaipuria Mall Ahinsa khand-1, Indirapuram, Ghaziabad.	Shopping mall	Yes	Complying	-
18	M/s Hotel Crystal Palace 2163, sector 16A, Vasundhara, Ghaziabad.	Hotel	Yes	Complying	-
19	M/s Shoprixx Mall, Plot-1, Kaling Marg, Sector-5, Vaishali, Ghaziabad.	Shopping mall	No	Not Complying	Action has been initiated to issue closure and imposing EC of Rs. 4,60,000/-
20	M/s Hotel Clarks Inn by apple tree, C-2, RDC, Ghaziabad.	Hotel	No	Not Complying	Action has been initiated to issue closure and imposing EC of Rs. 4,60,000/-
21	M/s Aditya Mall, Aggarwal Associates & Promoters Ltd, (Aditya Mall), CGH-3, Vaishav Khand Indirapuram Ghaziabad.	Shopping mall & Group Housing	No	Not Complying	Action has been initiated to issue closure and imposing EC of Rs. 1,96,05,000/-

ANNEXURE-II

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/Under Process)	Complying Status	Action Taken
1	Mahagun Sarovar Portico Suites-A Sarovar Hotel VC3 sector 3, Mahagun Metro Mall, Vaishali, Ghaziabad-201010	Shopping Complex/Mall	Yes	Complying	-
2	Fortune INN Grazia Ghaziabad, Plot No.1 Sanjay Nagar Distt. Centre, Sector 23, Ghaziabad-201002	Hotel cum banquet hall	Yes	Complying	-
3	Hotel Krishna Sagar NH24, A-1/1, Udyog Kunj, Near Ryan International School, Ghaziabad-201009	HOTEL	Yes	Complying	-
4	OYO 1299 Hotel Mukut Regency CC-1 Sector 13, Vasundhara, Ghaziabad-201012	HOTEL CUM BANQUETS HALL	Yes	Complying	-
5	OYO 1391 Hotel Pushpa Vilas, Plot No. 584, Near Pushpanjali Crosslay hospital, Sector 1, Vaishali, Ghaziabad-201010	Guest Room	Yes	Complying	-
6	Hotel Krishna Sagar C-48, RDC, Raj Nagar, Ghaziabad-201001	HOTEL CUM BANQUETS HALL	Yes	Complying	-
7	Hotel Kohinoor Palace SK No.41-8, Site-IV, Link Road, Sahibabad, Ghaziabad-201010	Hotelcum RECREATION HALL	Yes	Complying	-
8	Oyo 8349 Hotel crown Palace Plot No. 1358-5, Vasundhara Sector 5, Ghaziabad-201012	HOTEL CUM BANQUETS HALL	Yes	Complying	-
9	Country Inn and Suites by Radisson, Sahibabad 64/6, Site IV, Sahibabad Industrial Area Ghaziabad-201010	Hotel cum Banquet Hall	Yes	Complying	-
10	Royal Park Hotels & Resorts Shakti Khand -1/209, Indirapuram, Ghaziabad-201010	HOTEL cum BANQUEST HALL & RESTAURANT	Yes	Complying	-
11	The Tarang, 23, SDC, Sector-23 Main ALT Road, Ghaziabad-201002	HOTEL	Yes	Complying	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
12	The Rurban Village, 36 K.M. From Akshardham, N.H. 58, Delhi Meerut Road, Upper Ganga Canal Road, Gangnahar, Village Badka Arifpur, Muradnagar, Ghaziabad-201206	RESORTS	Yes	Complying	-
13	M/s. KW Delhi-6, NH-58, Bypass Raj Nagar Extension, Ghaziabad	Commercial Complex	Yes	Complying	-
14	Red Carpet Grand, Plot No. 544, adjacent to G.D. Goenka Public School, Sehani Khurd, Raj Nagar Extension, Ghaziabad	BANQUET HALL	Yes	Complying	-
15	CH BHEEM SINGH FARM HOUSE (B S FARAM HOUSE) KH.NO. 75, 100 FUTTA ROAD, NAND GRAM ROAD, NEAR RAATE MANDI, GHAZIABAD, GHAZIABAD	FARM HOUSE (Banquets/Marriage Hall)	Yes	Complying	-
16	Bikanervala Foods Pvt. Ltd. Shop No. 1 & 2, KSN Square, Sector-3, Vasundhara, Ghaziabad Nagar Nigam Zone-5, Ghaziabad.\	Restaurant	Yes	Complying	-
17	TAKSHILA FOODS PVT LTD, Plot No.12, Sector-5 Rajender Nagar Ghaziabad,	Restaurant	Yes	Complying	-
18	Haldiram Ethnic Foods Pvt Ltd, Plot No. CP-04, Sector 11, Vasundhara, Ghaziabad Tahsil, Ghaziabad, Uttar Pradesh - 201011	Restaurant	Yes	Complying	-
19	Haldiram Ethnic Foods Pvt Ltd, D-12&D-12A RDC, Raj Nagar, Ghaziabad, Ghaziabad Nagar Nigam Zone-14, Ghaziabad, Uttar Pradesh -	Restaurant	Yes	Complying	-
20	Burgerking India Pvt. Ltd., GF and FF, Plot No. 10, Rajender Nagar, Sector-5, G.T. Road, Ghaziabad-201005., Ghaziabad, Uttar Pradesh -	Restaurant	Yes	Complying	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
21	BIKANERVALA FOODS PVT.LTD., Khasra No-575, Village Sikri Kalan, Delhi Meerut Road Modinagar, Ghaziabad (UP), Ghaziabad, Uttar Pradesh -	Restaurant	Yes	Complying	-
22	Burger King India Private Ltd, Unit No-D-31,Raj Nagar District Center, Ghaziabad,, Ghaziabad, Uttar Pradesh - 201001	Restaurant	Yes	Complying	-
23	M/s. Gaur Mall, A-1 to A-4, RDC,,Opp. HDFC Bank, Raj Nagar, Ghaziabad.	Commercial complex & Multiplex.	Yes	Complying	-
24	Le Crescent, Plot no-14a, Mall Road, Near DPS school, old building, Ahinsa khand-2, Indirapuram, OPOSIT CLOUD 9, Ghaziabad.	HOTEL	Yes	Complying	-
25	OYO 11452 Golden Castle Lodge 11, KH No. 1/11, Indirapuram, Niti Khand I, Ghaziabad-201014	HOTEL	Under Process	-	-
26	OYO 1391 Hotel Pushpa Vilas Plot No. 584, Near Pushpanjali Crosslay hospital, Sector 1, Vaishali, Ghaziabad-201010	HOTEL	Yes	Complying	-
27	West View Hotel 106, Modeltown, G.T. Road, Near Navrang Cinema, Model Town, Ghaziabad-201001	HOTEL	Yes	Complying	-
28	Rousha INN D-81, Kaushambi, Near metro station, Kaushambi, Ghaziabad-201010	HOTEL	Yes	Complying	-
29	Le Crescent Plot no-14a, Mall road, Near DPS school, old building, Ahinsa khand-2, Indirapuram, OPOSIT CLOUD 9, Ghaziabad	HOTEL	Yes	Complying	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
30	Rajpath Residency D-31, Kaushambi, EDM Mall road, Opp. Anand vihar rail Station, Ghaziabad-201001	HOTEL	Yes	Complying	-
31	Hotel Frank INN 13, Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
32	Hotel Parth INN C-1, Govindpuram, Hapur road, Ghaziabad-201013	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
33	Hotel 12807 Amaira Hotel and Banquets 1, Plot No. 1, Village Praladhgari, Vasundhra Ghaziabad-201012	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
34	OYO 9301 Hotel RedBury Kalka Garhi Chowk, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
35	OYO 13576 Hotel Residency 7171 Gupta colony, GT road, Near Ramte Ram Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
36	OYO 13758 XS Residency E3Dr Bhabha Marg, HIG Flats, Chander Nagar, Surya Nagar, Ghaziabad-201011	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
37	OYO 12833 Century Grand 6, Wazirabad Road, Near Bhopura Chowk Petrol Pump, Sahibabad, Ghaziabad-201005	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
38	OYO 9178 Hotel New Central Park Plot No. D-36, Kaushambi, Behind Kaushambi Metro Station, Ghaziabad- 201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
39	OYO 947 Hotel Palazzo Di Lara Plot No 11-12, Sector-3, Near gate No.1 of Mahagun Metro Mall, Vaishali, Ghaziabad-201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
40	Hotel Minar 12/13 Chhoti Bazaria, Railway Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
41	Hotel Shri Drona 160, Main NH-24, Khora Colony, Adarsh Nagar, Opp. Indrapuram, Ghaziabad-201014	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/Under Process)	Complying Status	Action Taken
42	Hotel Supreme 126.127 Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
43	Hotel Heaven Near Truck Union, GT Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
44	Hotel Embassy 166 Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
45	Bharat Guest House 6-1, Surya Nagar, Near Raghunath Mandir, Ghaziabad- 201011	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
46	Hotel Aashiyana 160 Rahmed Ali Compound Railway Road, Ghaziabad- 201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
47	City Lodge 198, Kallupura, Maliwara Chowk, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
48	Hotel Quizz @ railway station (1 Min Walking distance) 16 Railway Road, Bazaria, (Near Ghaziabad Railway Station) Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
49	OYO 13602 Hotel The Town House B-21-22, RDC Rajnagar, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
50	Yash Guest House Ghaziabad R-115, Vakil Colony, Pratap Vihar, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
51	Heritage inn Ghaziabad D-2, Rampuri, Near Surya Nagar, (Near B Block Rampuri Park) Ghaziabad-201011	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
52	BLACK STONE HOTEL Plot No 378 Main Link Road, Vasundhara Sector 16, Opposite Reliance Euro Park Ghaziabad-201012	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
53	CITY HOTELS & BANQUETS II M-68, Nehru Nagar, Opp. Nehru Yuva Kendra, Ambedkar Road, Near Old Bus Stand, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
54	Aggarwal Lodge Shop No-159 Ehsan Ali Compound Railway Road, Bazaria Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
55	Hotel shiva Khasra No.161, G.T. Road, Lal Kuan, Chipyana, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
56	Hotel Metro 4 A-1, Gaurav Enclave, Dasna, Ghaziabad-201012	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
57	Hotel Samrat Kaushambi D24 Kaushambi, Ghaziabad- 212207	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
58	OYO 12764 Grand INN 4/353, Behind Rawal Pindi Jewellers, Main Market Sector 4, Vaishali, Ghaziabad- 201014	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
59	AT Residency D-75, Kaushambi, Opp. Pacific Mal, Near Anand Vihar Metro Station, Ghaziabad- 201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
60	OYO 421 One Hotel 653/1, Shakti Khand, 3rd, Nehar Road, Ghaziabad- 201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
61	OYO 10591 Hotel Parktel 583, Vijay laxmi Pandit Marg, Near Omaxe Plaza, Shakti Khand 2, Ghaziabad-201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
62	OYO 11407 Hotel Royal King 171, 14D, 132, Ehsaan Ali, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
63	Hotel Taru INN 306-307, Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
64	Maiden Residency 344/1, Pandav Nagar, Near Hospital Columbia Asia, Ghaziabad-201002	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
65	Hotel Grand Tushar Chaudhary More, GT Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
66	Hotel Raghav 343-A, Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
67	Hotel Prithvi Palace 2 E 221, Nehru Nagar, Ambedkar Road, Ghaziabad- 201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
68	Hotel Imperial 171, Railway Road, Opp. Police Chowk, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
69	Hotel Parth Paradise B-18, Surya Nagar, Opp. Vivek Vihar, Delhi NCR, Ghaziabad-201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
70	Redbury Hotel B3Ambedkar Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
71	Hotel Blue Stone Plot No. 5, Sec-14, Near Seemant Vihar, Kaushambi, Ghaziabad-201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
72	Hotel Tushar Elegant KM-35, Kavi Nagar, Ghaziabad-201002	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
73	Madhu Regency 11-M-69, Nehru Nagar Society, Ambedkar Road, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
74	Hotel Shubham City.20, Railway Road, Bazaria, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
75	Hotel Sharda Ghaziabad 21 Old Munsfi Road, Navyug Market, Naya Ganj, Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
76	Darshan Hotel Plot No. 240, Adarsh Nagar, Khora Colony, Opp Indirapuram, Ghaziabad-201014	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
77	Swiss Hotel, GT Road Near Opulent Mal Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
78	Ace Manor Hotel 28/1/5-6, Sahibabad Industrial Area Site 4, Ghaziabad-201010	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
79	Hotel Elite Ghanta Ghar, Railway Road, Plot No 343 Ghaziabad-201001	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
80	OYO 9750 Hotel Atithi 156/157, Ahasan Ali Compound, Railway Road, Bazaria, Ghaziabad-200101	HOTEL	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
81	Hotel Marina 162, Railway Road, Bazaria, Ghaziabad-201001	Restaurant	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
82	OYO 12123 Hotel Sweet Dreams 01, National Highway 24, Lal Kuan, Near Radha Krishna Public School, Lal Kuan, Ghaziabad-201009	Restaurant	No	Not Complying	unit is not having consent and also covered in O.A. No. 438 of 2018; Arti Vs. CGWA & Ors. Wherein stay has been granted by Hon'ble Supreme Court against the direction of NGT for taking action against these units.
83	M/s Khatu Shyam Restaurant, M-35, Pratap Vihar, Sector-12 Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 26,01,396/- vide letter dated 06.03.2024.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
84	M/s Royal Enterprises, FF3, Plot No.04, Archana Apartment, Naveen Road, Bhopura, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 22,34,232/- vide letter dated 06.03.2024.
85	Vanchu Hut, H-70, Ground Floor, Block-H, Shop No. 6 & 7, Pratap Vihar, Sector-12, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 1,42,64,712/- vide letter dated 06.03.2024.
86	Dr. Chef/Neha Sharma, MS-1, Sector-12, Pratap Vihar, Ngar Nigam Zone-II, Ghaziabad	Restaurant	Under Process	-	-
87	M/s Pind Baliuchi (Unit of Excellence Hospitality) Shop No. 303, In panchsheel square at plot no. C3, Crossing republic Village Dundahera, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 1,42,64,712/- vide letter dated 06.03.2024.
88	Hotel Platinum, 192/1, Prakash, Raj Bagh Metro Station G.T. road, Sahibabad, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 31,09,176/- vide letter dated 06.03.2024.
89	M/s Golden Leaf restaurant pary hall, Deepak Kumar Balaji Hospitality 01, Naveen Park, Sahibabad, Jhandapur, Ghaziabad Ngar Nigam Zone-4, Ghaziabad-201005	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 8,12,448/- vide letter dated 06.03.2024.
90	M/s Saleem Chicken, Pari Sadakpur, Delhi Sahasapur Road, Loni, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 12,18,672/- vide letter dated 06.03.2024.
91	M/s Rajendra Club, K.K. Enterprises (Bandhan Banquet), Gole Park, Sector-3, Rajender Nagar, Sahibabad, Ghaziabad	Restaurant	Yes	Complying	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/Under Process)	Complying Status	Action Taken
92	M/s Hotel Royal Mahal, H. No. 06, Naveen Park, Rajendra Nagar, Sector-3, Ghaziabad Nagar Nigam Zone-3, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 38,20,068/- vide letter dated 06.03.2024.
93	M/s Ashish Kumar Yadav (Horn Ok Eat), H-73, Sector-12, Pratap Vihar, Sector-12, Mata Colony, Ghaziabad Nagar Nigam Zone-6, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 49,99,680/- vide letter dated 06.03.2024.
94	M/s Bella Vista (Treeza Gill), NS-1, Sector-12, Block-N, Pratap Vihar, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 4,53,096/- vide letter dated 06.03.2024.
95	M/s Laxmidarshan, 192/1, Prakash Industrial Estate Adjoining Raj Bagh, Rajendra Nagar, Sector-3, Ghaziabad Nagar Nigam Zone-03, Ghaziabad.	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 9,76,500/- vide letter dated 06.03.2024.
96	M/s Devyani International Limited, K.F.C. Shop no. GF-16 & FF-4 to 09, GH Plot No. 06, Paramount Spectrun, Paramount Symphony, Crossing Republic NH-24, Ghaziabad.	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 1,42,64,712/- vide letter dated 06.03.2024.
97	M/s Kathi Food Junction & Café, Shop No. 6/158, Sector-2, Rajendra Nagar, Sahibabad, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 38,66,940/- vide letter dated 06.03.2024.
98	M/s Wah Ji Wah (MS Foods), Plot No. 05, Naveen Park, Sahibabad, Ghaziabad	Restaurant	Yes	Complying	-
99	Sri Rohit Ahuja S/o Sri Vijay Ahuja, M/s New poul restaurant, 125-B/1A, Anand Industrial area, Mohan Nagar Ghaziabad	Restaurant	Under Process	-	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
100	M/s Happy Punjab, Plot No. 07, Sector-5, Rajendra Nagar, Sahiabad, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 27,88,884/- vide letter dated 06.03.2024.
101	M/s Flock O Clock, Shop No. D27, Gaur Central Mall, Raj Nagar, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 30,85,740/- vide letter dated 06.03.2024.
102	M/s Ranya Manya Enterprises, Shop UGF 40, 41, Ajnara Gen X Crossing Republik, Dunduhaida, Ghaziabad Nagar Nigam Zone-08 Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 14,29,596/- vide letter dated 06.03.2024.
103	M/s Devi Dayal Food Private Limited, KB-75, Kavi Nagar Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 1,42,64,712/- vide letter dated 06.03.2024.
104	M/s Shreshth Gandhi (Food Forest), J-65, Sector-12, Block j, Pratap Vihar, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 10,07,748/- vide letter dated 06.03.2024.
105	M/s Jubilant Foodworks Ltd (Dominos Pizza), Ground floor, Shop No. 01, Commercial Plot no. NS-01, Sector-12, Pratap Vihar, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 1,42,64,712/- vide letter dated 06.03.2024.
106	M/s Mahipal Yaduvanshi Restaurant, Near A Block, Shivpuri, Ghaziabad Nagar Nigam Zone-9, Ghaziabad	Restaurant	Under Process	-	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
107	M/s Metro Golden Residency B & B, Main G.T. Road, U.P. Border Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 7,34,328/- vide letter dated 06.03.2024.
108	M/s Friends Hospitality, 4 th Floor, D-27, RDC Raj Nagar, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 21,40,448/- vide letter dated 06.03.2024.
109	M/s TMF Cafe, Plot No. 3, Sector-5, Rajendra Nagar, Sector-2 & 5, Ghaziabad Nagar Nigam Zone-2, Ghaziabad	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 12,10,860/- vide letter dated 06.03.2024.
110	M/s Real Flavour UP (Dosa Factory), Plot No. 06, Main G.T. Road Sector-5, Rajendra Nagar, Sahibabad, Ghaziabad	Restaurant	Yes	Complying	-
111	M/s SKY garden café & Restaurant, Shubh aarambh foods and caterers, First floor, MS-20 and ms-23, sector-12, Mirzapur, Ghaziabad Nagar Nigam Zone-6, Ghaziabad-201009	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 28,20,132/- vide letter dated 06.03.2024.
112	M/s S R Hotel, Delhi Meerut Road Near hanuman Mandir, Asalat Nagar, Muradnagar, Ghaziabad.	Restaurant	No	Not Complying	UPPCB issued show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 and imposing Environmental compensation of Rs. 87,49,440/- vide letter dated 06.03.2024.
113	M/s Ahuja Vaishno Bhojnalaya, Mohan nagar, Ghaziabad.	Restaurant	Under Process	-	-
114	M/s Garam Dharam, Plot No-1, Arthla, Mohan nagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
115	M/s Hotel Grand Tushar, 178, bagh Bhtyari, Chudhary More, G.T. Road Near Railway Station, Ghaziabad-201001	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
116	M/s Food Work Shop, C-84, RDC Raj Nagar, Ghaziabad.	Restaurant	Under Process	-	-
117	M/s Urbon Punjab Foods Pvt. Ltd., Windsor Market, Shop No-29, Viabhav Khand, Indirapuram, Ghaziabad.	Restaurant	Yes	Complying	-
118	M/s Angithi Dhaba, Arthla Mohan Nagar, Ghaziabad.	Restaurant	Under Process	-	-
119	M/s Balaji Enterprises (Hotel Haveli Palace), Plot No-22, Sector-03, Vausndhara, GHaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
120	M/s Haridra Hospitality Swadesi Tandoor, KIOSK No-1, Shop No-1,2, Windsor Street, Vaibhav Khand, Indirapuram, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
121	M/s The Walk Restaurant Bar & Hookah Bar, C-69, RDC, Rajnagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
122	M/s Sohan Foods, C-63, RDC, Rajnagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
123	M/s Maa Ambey Foods, C-51, RDC, Rainagar, Ghaziabad.	Restaurant	Under Process	-	-
124	M/s Megatech Products Pvt. Ltd., D-3,4, and 5 Rajnagar, Ghaziabad. KF-7, Kavi Nagar, Ghaziabad-201001	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
125	M/s Anu Da Rendezvous, C-9697, RDC, Rajnagar, Ghaziabad.	Hotel along with restaurant	Yes	Complying	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
126	M/s Handi Restaurant, R-1/77, RDC, Rajnagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
127	M/s Kamal Dhaba, Sector-16, Vasundhara, Ghaziabad.	Restaurant	Yes	Complying	-
128	M/s Great Research Hosiptality Service & Hoikah Bar, Plot No-B-15, 3rd Floor, RDC Rajnagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
129	M/s Vizima Hospitality LLP, 62, Rajiv LIC Building, Khora Colony, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
130	M/s Walk In The Woods Pvt. Ltd. Gour Height, Shop No-12,13,14, GF and LGF-1, Sec-4, Vaishali, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
131	M/s Shree Rathnam, Near Kaushambi Metro Station, Kaushambhi, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
132	M/s Kinsfolk Hotel & Banquets Hall, Plot No-19, Sector-3, Vasundhara, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
133	M/s Radha Govind Vatika party Lower, Plot No. 10, Sector-10, Jain Mandir Road, Vasundra, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
134	M/s Rosellia Suites & Benquet Hall, Plot No.-Cp-04, Sec-11, Vasundra, Ghaziabad.	Restaurant	Under Process	-	-

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
135	M/s Mangalam Banquet Hall, Plot No.-10-D, Sector-10, Vasundra, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
136	M/s Elara Banquet Hall, INS-9, Sector-4, Vasundra, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
137	M/s Welcome Om Green Fous, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
138	M/s Raj Farms, Khasra No. 293, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
139	M/s Royal farmhouse, Khasra No. 124/293, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
140	M/s Signature Farms, Khasra No. 122/293, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
141	M/s Ram Vatika Community Center, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
142	M/s Gokul Dham, Khasra No. 162/3, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issuing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.

Sr. No.	Name of unit	Capacity	CTO Obtained (Yes/No/ Under Process)	Complying Status	Action Taken
143	M/s Palki Farms, Khasra No317, Village Sikandarpur, Opp. Hindon Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
144	M/s Party Shine, Village Sikandarpur, Hindon civil, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
145	M/s Brij Bhoomi, Sikandarpur, Bhopura Near Hindon Domestic Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
146	M/s Lotus Farms, Sikandarpur, Bhopura Near Hindon Domestic Airport, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
147	M/s Green Valley, Khasra No. 372, Green Velly Farm House, Sikandarpur, Ghaziabad.	Restaurant	Under Process	-	-
148	M/s Mahasja Shiknji & Restaurant, Delhi Meerut Road, Kadarabad Modinagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.
149	M/s Spice Gardeen Restaurant & Benquet Hall, V.S. Food Opp. Police Station, Uppar Bazar, Near Railway Road, Modinagar, Ghaziabad.	Restaurant	No	Not Complying	Action has been initiated for issueing show cause notice under section 33A of Water (Prevention control of Pollution) Act. 1974 along with imposition of environmental compensation.

ANNEXURE-III

Sr. No.	Name of unit	Address	Capacity	Status of CTO (Yes/No/ Applied)	Complying Status
1	NAZEER HOSPITALITY PVT LTD	Plot No. 511, Chauhan Complex, Sector-12, Vasundhara Ghaziabad	Restaurant	Yes	Complying
2	TROT HOTELS	SB-26, SHASTRI NAGAR, GHAZIABAD, GHAZIABAD,	HOTEL cum BANQUET HALL & Restaurant	Yes	Complying
3	M/s VELVET LEAF	KHASRA NO 556, NOOR NAGAR, RAJ NAGAR EXTN, Ghaziabad, Uttar Pradesh, 201017, GHAZIABAD, 201017	Banquet Hall	Yes	Complying
4	SADIT INFOTECH PVT LTD	KHATA NO. OLD 00771 NEW 1408 KHASRA NO.- 536 AT VILLAGE - NOOR NAGAR, PARGANA - LONI, DISTT.- GHAZIABAD, GHAZIABAD, 201017	Commercial/function Hall & Hotel	Yes	Complying
6	MAPANGO PIZZA	SHOP NO. M-35, PRATAP VIHAR SECTER-12, PRATAP VIHAR, GHAZIABAD., GHAZIABAD,	RESTAURANT	Yes	Complying
8	KAYTEEGEE RESTAURANTS AND SWEETS PRIVATE LIMITED	H.N. 2, BLOCK B, SECTOR 2, KHORA GHON, KHORA, GHAZIABAD UTTAR PRADESH, GHAZIABAD, 201309	RESTAURANT	Yes	Complying
9	NAZEER HOSPITALITY PVT LTD	S-52 Site -4, Industrial Area, Sahibabad, Ghaziabad.	RESTAURANT	Yes	Complying
10	KNK FOOD AND BEVERAGES	H No S C 125, Shastri Nagar, Ghaziabad 201001	RESTAURANT	Yes	Complying
11	VYANZAN PLAZA	PLOT NO-9, KHASRA NO-549 RAJDHANI ENCLAVE VILLAGE PAVI SADAHPUR LONI GHAZIABAD 201102, GHAZIABAD, 201102	RESTAURANT	Yes	Complying
12	PRINCIPE RESTAURANT	UB-02, REAL SQUARE, PLOT NO 19, SECTOR-3, VASUNDHARA, GHAZIABAD, GHAZIABAD, 201012	RESTAURANT	Yes	Complying
13	Ms Orana Hotel and Convention unit of Gupta jee tent services Pvt Ltd	Gaur Ganga-2, Phase-1, Sector -4, Vaishali, Tahsil-Ghaziabad, District-Ghaziabad, GHAZIABAD, 201012	RESTAURANT	Yes	Complying
14	THE MARSHAL	354, Razapur Road, Pandav Nagar, Ghaziabad-201001, GHAZIABAD, 201001	BANQUET HALL	Yes	Complying
15	AWADHFOODS	Under Kaushambi Metro Station, GHAZIABAD, 201010	RESTAURANT	Yes	Complying
16	GOOSEBUMPS	C-69 RDC RAJ NAGAR GHAZIABAD, GHAZIABAD, 201002	RESTAURANT	Yes	Complying
18	VEDANTAM COMPLEX	Khasra No-917M, Noor Nagar, Raj Nagar Extension, Main Road, Ghaziabad., GHAZIABAD,	HOTEL BANQUET HALL & Restaurant	Yes	Complying
20	PRESENT FOOD AND BEVERAGES PVT LTD	AG-9,7,8,42,43,44,45, and AF-42, AF-4, AF-5A, AF-5B, Aditya City Center, Vaibhav Khand, Indirapuram, ghaziabad, 201010	RESTAURANT	Yes	Complying
21	NEW RAJA VAISHNO BHOJNALAYA	PLOT NO. 1, G.T. ROAD, MOHAN NAGAR, GHAZIABAD, GHAZIABAD, 201007	Restaurant	Applied	Complying
22	PRIMESERVE HOSPITALITY PVT LTD	NAMASTE PUNJAB, SHOP NO-13,14, GROUND FLOOR, WINDSOR PARK, PLOT NO-5, VAIBHAV KHAND, INDIRAPURAM, GHAZIABAD., GHAZIABAD, 201014	Restaurant	Applied	Complying